

Navigation


KNOW SIKKIM (/portalcontent/know-sikkim)

MY GOVERNMENT (/portalcontent/my-government)

SERVICES (http://www.sikkimservice.in/)

DEPARTMENTS (/portalcontent/departments)

 (/home/index)

 Sign In (/account/login)

News & Announcement

PROHIBITORY ORDER U/S 144 Cr. PC, 1973 ISSUED FROM THE OFFICE OF THE DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE, NORTH SIKKIM

Date: 05-Apr-2020

PROHIBITORY ORDER U/S 144 Cr. PC, 1973 ISSUED FROM THE OFFICE OF THE DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE, NORTH SIKKIM



GOVERNMENT OF SIKKIM
OFFICE OF THE DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE
NORTH DISTRICT, MANGAN

PHONE: 03592 234856/03592 234234(FAX)

Visit us: www.northsikkim.nic.in.

E-mail: dc-northsikkim@sikkim.gov.in

Ref. no: 15 / DC (N) /2020-21

Dated: 04/04/2020

PROHIBITORY ORDER U/S 144 Cr. PC, 1973

In supersession of all earlier Orders issued by undersigned u/s 144(1) of the Code of Criminal Procedure, 1973 regarding movement of vehicles and opening of shops in the North District, I, Tenzing T. Kaleon, SCS, District Magistrate, North hereby direct the following:

A. Complete Safety Restrictions:

1. All shops, hotels, restaurants, commercial establishments, private offices, factories, workshops and godowns shall remain closed till 15th April, 2020 or till further order, except the following:
 - i. Law Enforcement agencies, Police, Armed Forces & Para-Military Forces.
 - ii. Health Services & their transportation.
 - iii. Electricity, Water and Sanitation Services of Urban Local Bodies and Conservancy Services.
 - iv. Fire, Civil Defence & Emergency Services.
 - v. Telecom, Internet and Postal Services.
 - vi. Banks & ATMs.
 - vii. Shops for PDS, groceries, vegetables, fruits, meat, fish, bread & milk, and medicines and the services for storage and transportation of required items. These shops shall be opened from **9.00 AM to 4.00 PM**. The restriction shall not apply to loading/unloading of essential commodities and medical shops dealing with only medicines and medical items.
 - viii. Petrol pumps, LPG cylinders, oil agencies and North District Milk Union & its outlets and their godowns and transportation.
 - ix. Private Clinics, pharmaceutical manufacturing, medical equipments manufacturing and their transportation.
 - x. Commissioned Power generation projects and their transportation.
 - xi. Print, Electronic and Social Media and their transportation.
 - xii. Animal and cattle feed and their transportation.
 - xiii. Home delivery and transportation of all essential; goods, pharmaceuticals, medical equipments, LPG cylinders, groceries, vegetables, fruits, milk and dairy products, meat, except cooked food shall be allowed from 9:00 AM to 4:00 PM.
 - xiv. Manufacturing units engaged in production of essential commodities not specified above, with the permission of the Government.
 - xv. Any other production and manufacturing units requiring continuous process may continue after obtaining prior approval of the Government.



B) Restriction on inter-state movement

All vehicles engaged in the transportation of essential commodities shall compulsorily bear the passes/permits issued by the concerned Block Development Officer or Sub-Divisional Magistrate, authorized officer of Food & Civil Supplies Department, authorized officer of the Oil Marketing Companies (for petroleum products) and authorized officer for Cash Vans for ATMs.

2. All Government, private vehicles and taxis shall be allowed to leave Sikkim only in cases of emergency through Rangpo Check Post after showing necessary permits issued by the concerned Sub-Divisional Magistrate.

C) Restriction on intra-state movement

1. Any assembly of five or more persons shall be prohibited in the entire area of North district with immediate effect.
2. All other vehicular movement excluding the transportation, loading/unloading of essential commodities, medical emergency, pharmaceutical companies, officials of Government, PSUs & Banks, Print & Media Personnel, telecom & internet, All India Radio, Doordarshan, Cable TV networks, commissioned hydro power projects and law enforcement agencies within the District, shall be only between 8:00 AM to 5:00 PM every day. The passes issued by the Sub-Divisional Magistrates/Block Development Officers, and other authorized officers for intra-state movement shall be valid only up to 5:00 PM.
3. E-passes for inter-state and intra-state movement of vehicles for all purposes including carriage of essential commodities and medical emergencies shall be issued by the Additional District Magistrate/Sub-Divisional Magistrates on receipt of application through covid19sikkim.org from 7:00 AM of 07/04/2020. However, in case of exigencies, physical passes shall also be issued by the authorized officials. Passes issued by various authorities till date shall also remain valid.
4. All employees and laborers of industries, under-construction projects, commercial establishments, hotels, restaurants and manufacturing units shall not be allowed to leave the station during this period.
5. People are required to stay at home and come out only for basic services while strictly following social distancing guidelines issued earlier.

D) Quarantine Instructions

1. All foreign returnees and other such persons so required by Health Department authorities are directed to remain under strict home quarantine or facility quarantine for a period as decided by local Health authorities. Any person refusing to cooperate with the directions of the Health authorities shall be prosecuted u/s 188 and 270 of Indian Penal Code, 1860 in addition to the breach of this order.

This order shall come into force with effect from 05/04/2020 in the entire North district and shall remain valid till 15th April, 2020, or until further orders.

Given under my hand and seal on this the 4th of April, 2020.




 District Collector
 North District
 DISTRICT COLLECTOR
 North Sikkim
 Mangan

Copy to:

1. The Chief Secretary, Government of Sikkim, for kind information please.
2. Senior Superintendent of Police, North- for necessary action please.
3. SDM, Mangan/Dzongu/Kabi/Chungthang-for necessary action.
4. BDO, Passingdong/Kabi/Mangan/Chungthang-for necessary action.
5. DIO, IPR Department (North) for wide publicity.
6. Office Copy.

[Terms of Use \(/legal-link/terms-of-use\)](#)
[Disclaimer \(/legal-link/disclaimer\)](#)
[Accessibility Statement \(/legal-link/accessibility-statement\)](#)
[Link To Us \(/legal-link/link-to-us\)](#)
[Copyright \(/legal-link/copyright\)](#)
[FeedBack \(/FeedBack\)](#)
[SiteMap \(/SiteMap\)](#)

OTHER LINKS

[Press Releases \(/media/pressrelease\)](#)
[News & Announcement \(/media/news-announcement\)](#)
[Awards & Achievements \(/awards-achievement\)](#)
[Web Directory \(/web-directory\)](#)
[Employment News \(/media/employment-news\)](#)
[Notification & Circular \(/media/notification-circular\)](#)
[Tender Notice \(/tender\)](#)
[IT Vendors \(https://sikkim.gov.in/departments/information-technology-department/list-of-it-empaneled-vendors\)](https://sikkim.gov.in/departments/information-technology-department/list-of-it-empaneled-vendors)

ABOUT US

[FAQ \(/aboutus/faq\)](#)
[Site Map \(/sitemap\)](#)
[Contact Us \(/aboutus/contact-us\)](#)

DOWNLOADS

[Useful Forms \(/forms-report/useful-forms\)](#)
[Annual Reports \(/forms-report/annual-reports\)](#)

MEDIA

[Photo Gallery \(/photogallery/albumlist\)](#)
[Video Gallery \(/videogallery/albumlist\)](#)



GOI

(<https://www.nic.in/>)

(<http://goidirectory.nic.in/index.php>)

v.in/)



(<http://www.digitalindia.gov.in/>)



(<https://eci.gov>)



(<https://play.google.com/store/apps/details?id=com.sikkim.stateportal&hl=en>)



Copyright © 2019 **Department of Information and Technology, Government of Sikkim.**

Designed, Developed and Hosted by **Department of Information and Technology (DIT)** (<https://sikkim.gov.in/>)

Last Updated: **05 Apr 2020**